

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 606/2018

IN THE MATTER OF: -

Compliance of Municipal Solid Waste Management Rules, 2016 and
Other environmental issues.

NDOH: -22/09/2025

I N D E X

| S.NO. | PATICULARS | PG. NO. |
|--------------|---|----------------|
| 1. | AFFIDAVIT ON BEHALF OF U:T. OF PUDUCHERRY. | 1-2 |
| 2. | <u>ANNEXURE R-1</u> A true copy of the Compliance Report of U.T. of Puducherry. | 3-31 |

THROUGH COUNSEL



(SHUBHAM BHALLA)

ADVOCATE FOR U.T. OF PUDUCHERRY
D-52, BASEMENT, PANCHSHEEL ENCLAVE,
NEW DELHI - 110017
Ph: +91-96544-27273
Email: shubhambhalla@hotmail.com

DELHI
DATED: 17.09.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 606/2018

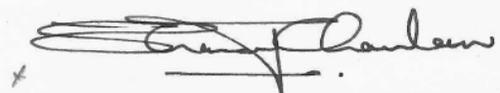
IN THE MATTER OF: -

Compliance of Municipal Solid Waste Management Rules, 2016 and
Other environmental issues.

AFFIDAVIT ON BEHALF OF U.T. OF PUDUCHERRY

I, Dr. Sharat Chauhan, S/o. D P S Chauhan, aged 56 years, Chief Secretary, Government of Puducherry, having office at Chief Secretariat, Puducherry. I am well conversant with the facts of the case and competent to affirm this affidavit.

1. That I am the Chief Secretary, Government of Puducherry. I am filing this Affidavit in terms of the order of this Hon'ble Tribunal to file periodical Six Monthly Progress Report.
2. That this Fifth Six Monthly Progress Report has been prepared and is being filed along with the present Affidavit in compliance with the order of this Hon'ble Tribunal concerning the U.T. of Puducherry.



Dr. SHARAT CHAUHAN, IAS
CHIEF SECRETARY TO GOVERNMENT
PUDUCHERRY

3. That the contents of the Affidavit and the Fifth Six Monthly Progress Report are based on the record made available to the Deponent and are true to the knowledge of the Deponent.


DEPONENT
Dr. SHARAT CHAUHAN, IAS
CHIEF SECRETARY TO GOVERNMENT
PUDUCHERRY

VERIFICATION: -

I, Dr. Sharat Chauhan, Chief Secretary, Government of Puducherry, the deponent above named do hereby verify and declare that the facts stated in the above paragraphs of my affidavit are true to my knowledge.

Verified at Puducherry on this 17th day of September, 2025.



SIGNED BEFORE ME

MW 17/09/2025
M. SIVAPRAKASH, B.L.,
ADVOCATE & NOTARY PUBLIC
 Govt. of India
 Regd. No. 7933/2010
 No.5, IIIrd CROSS, ILANGO NAGAR
 PUDUCHERRY - 605 011



DEPONENT
Dr. SHARAT CHAUHAN, IAS
CHIEF SECRETARY TO GOVERNMENT
PUDUCHERRY

No. 606/DSTE/NGT/PR/MS/2025/371
GOVERNMENT OF PUDUCHERRY

Puducherry, the 17 SEP 2025

To

The Registrar General
Hon'ble National Green Tribunal
Principal Bench
New Delhi – 110 001.

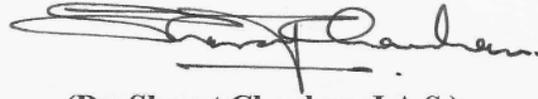
Sir,

Sub: DSTE-Submission of the fifth Six Month's Progress Report on Solid and Liquid waste management in the U.T. of Puducherry – Reg.

Ref: Order of Hon'ble NGT in O.A. No. 606 of 2018 dated 24.11.2022

In compliance with the Hon'ble National Green Tribunal, Principal Bench, order dated 24.11.2022 in Original Application No. 606/2018, the fifth Six Month's Progress Report on Solid and Liquid waste management in the U.T. of Puducherry is enclosed for kind perusal.

Yours faithfully,



(Dr. Sharat Chauhan, I.A.S.)
Chief Secretary

Copy to:

1. The Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi - 110032.
2. Guard file



Fifth Six-Monthly Progress Report on Solid Waste and Sewage Management in the Union Territory of Puducherry

*(In compliance with the directions of the Hon'ble National
Green Tribunal dated 25.01.2024 in O.A. No. 606 of 2018)*



**Submitted by
Chief Secretary, Government of Puducherry
September 2025**

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1. Introduction

In compliance with the order of the Hon'ble National Green Tribunal (NGT), Principal Bench, dated 24.11.2022, in O.A. No. 606 of 2018, the Government of Puducherry has been submitting six-monthly progress reports periodically. Accordingly, four reports have already been submitted to the Hon'ble NGT on 08.06.2023, 23.01.2024, 18.07.2024, and 10.03.2025, respectively.

The progress in solid and liquid waste management in the U.T. of Puducherry is being reviewed by the Chief Secretary and the Commissioner-cum-Secretary (Environment) along with all top-level stakeholders at regular intervals. As a result, commendable progress has been achieved in the field of liquid and solid waste management.

The present fifth six-monthly progress report presents the status as on 15.09.2025 with respect to legacy waste disposal, solid waste processing, bridging the gap in sewage treatment, compliance with discharge standards, utilization of treated sewage and the ring-fenced fund.

2. Solid Waste Management

2.1. Disposal of legacy waste

All the accumulated legacy waste of 9.02 lakh MT in the Puducherry Region, 89,000 MT in the Karaikal Region, and 21,600 MT in the Yanam Region has been bio-mined by *M/s. Zigma Global Enviro, Erode*; *M/s. Srinivasa Waste Management Service Ltd., Chennai*; and *M/s. Ecopie Services LLP, Hyderabad*, respectively. The details of the bio-mined components are provided in Table 1, while the disposal particulars of Refuse-Derived Fuel (RDF) for co-processing in cement plants are given in Table 2. In the Mahe Region, since all households have in-house composting facilities, no legacy waste has accumulated.

Table 1: Composition and Quantities of Bio-mined Components of legacy waste

| Sl. No | Classification of Processed products | Puducherry Phase I (MT) | Puducherry Phase II (MT) | Karaikal (MT) | Yanam (MT) | Total (MT) |
|--------|--------------------------------------|-------------------------|--------------------------|---------------|---------------|------------------|
| 1. | Co-processing (RDF) | 85,054 | 54,414 | 8,394 | 1,844 | 1,49,706 |
| 2. | Coarse sand | 2,81,710 | 2,12,392 | 59,776 | 13,667 | 5,67,545 |
| 3. | Footwear Aggregate | 160 | 19 | 20 | 1,399 | 1,598 |
| 4. | Glass Aggregate | 272 | - | - | 29 | 301 |
| 5. | Ore Based Metallic Aggregate | 39 | 19 | - | - | 58 |
| 6. | Stainless Steel Aggregate | 56 | 31 | 4,651 | - | 4,738 |
| 7. | Stones | 69,125 | 21,473 | - | 562 | 91,160 |
| 8. | Tyre Aggregate | 321 | 82 | - | - | 403 |
| 9. | Wires and Cables Aggregate | 85 | 6 | - | - | 91 |
| 10. | Wood Aggregate | 548 | 278 | - | - | 826 |
| 11. | Silt | 10,803 | - | - | - | 10,803 |
| 12. | Total | 4,48,173 | 2,88,463 | 72,841 | 17,501 | 8,27,229 |
| 13. | Moisture Content 19 % | 1,05,127 | 60,276 | 16,217 | 4,104 | 1,85,724 |
| 14. | Grand Total | 5,53,300 | 3,48,739 | 89,058 | 21,605 | 10,12,953 |

Table 2: RDF disposal details for co-processing in cement plants

| Puducherry – Phase I | | | |
|------------------------------|---|----------------|--------------------|
| Sl.No | Cement Plant | State | Qty. (MT) |
| 1 | M/s. ACC Limited | Karnataka | 1,189 |
| 2 | M/s. Chettinad Cement Corporation Private Limited | Tamilnadu | 1,619 |
| 3 | M/s. Chettinad Cement Corporation Private Limited | Andhra Pradesh | 1,174 |
| 4 | M/s. Dalmia Cement (B) Ltd | Tamilnadu | 1,571 |
| 5 | M/s. JSW Cement Limited | Andhra Pradesh | 11,426 |
| 6 | M/s. Jindal Urban Waste Management Limited | Andhra Pradesh | 44,565 |
| 7 | M/s. Sree Jayajothi Cements Private Limited | Andhra Pradesh | 13,638 |
| 8 | M/s. The Ramco Cements Limited | Tamilnadu | 1218 |
| 9 | M/s. Ultratech Cement Limited | Andhra Pradesh | 1621 |
| | Total | | 78,021 |
| Puducherry – Phase II | | | |
| 10 | M/s. Bharathi Cement Corporation Private Limited | Andhra Pradesh | 334 |
| 11 | M/s. Chettinad Cement Corporation Private Limited (Unit: Ariyalur) | Tamilnadu | 7,378 |
| 12 | M/s. Dalmia Cement (B) Ltd (Unit: Ariyalur) | Tamilnadu | 9,082 |
| 13 | M/s. Dalmia Cement (B) Ltd (Unit: Dalmiapuram) | Tamilnadu | 3,782 |
| 14 | M/s. JSW Cement Limited | Andhra Pradesh | 19,011 |
| 15 | M/s. Jindal Urban Waste Management Limited (GUNTUR) Limited | Andhra Pradesh | 144 |
| 16 | M/s. Sree Jayajothi Cements Pvt. Ltd., | Andhra Pradesh | 21,288 |
| | Total | | 61,019 |
| Karaikal | | | |
| 17 | M/s. Dalmia Cement (B) Ltd | Tamilnadu | 8393.95 |
| Yanam | | | |
| 18 | M/s. Jindal Urban Waste Management Limited | Andhra Pradesh | 448.24 |
| Grand Total | | | 1,47,882.19 |

The 8-acres reclaimed land after bio-mining in kurumbapet disposal site is used for solid waste processing. Figures 1 and 2 depict the land area before and after bio-mining, respectively.



Fig.1 Before Bio-mining of legacy waste



Fig.2 Reclaimed land (After bio-mining)

2.2 Solid Waste Generation

The details of solid waste generation in the U.T. of Puducherry are presented in Table 3.

Table 3: Solid waste generation in the U.T of Puducherry

| Region | Solid waste generated (TPD) |
|--------------------|-----------------------------|
| Puducherry (Urban) | 370 |
| Puducherry (Rural) | 136 |
| Karaikal | 97 |
| Mahe | 12 |
| Yanam | 20 |
| Total | 635 |

2.3 Solid Waste Processing

2.3.1 Puducherry Region

The collection, transportation, and processing of solid waste generated in the urban areas of the Puducherry Region have been entrusted to *M/s. Green Warrior, Chennai*. The firm has established a solid waste processing facility with an optimal capacity of **450 TPD**, which commenced operations on **1st February 2024**. All the vehicles used for transportation of solid waste are connected with Global Position System (GPS). The details of the infrastructures and machineries installed at the Kurumbapet Solid Waste Processing Site are presented in Table 4.

Table 4: Infrastructure and machinery installed in Kurumbapet

| Sl. No | Machinery | Nos. | Capacity TPD |
|--------|--------------------------------|------|--------------|
| 1 | Mechanical trommels | 5 | 1000 |
| 2 | Shredder | 1 | 60 |
| 3 | Bailing Unit | 1 | 160 |
| 4 | Garden waste to biomass pellet | 1 | 30 |
| 5 | Compost Windrow Turner | 1 | 1 No. |
| 6 | RDF Pellet making machine | 1 | 20 |

The facilities available at the Kurumbapet Solid Waste Processing Plant are shown in Figure 3.



Mechanical Segregation



Waste sorting plant



Compost yard



RDF plant

Fig. 3 Facility available in the Kurumbapet Solid waste processing plant

Six windrows are used for composting. Details of windrows are provided in Table 5

Table 5: Details of windrows

| List of Windrow | Length (mt) | Breadth (mt) | Height(mt) |
|-----------------|-------------|--------------|------------|
| First Windrow | 32 | 16 | 10 |
| Second Windrow | 80 | 15 | 10 |
| Third Windrow | 67 | 15 | 11 |
| Fourth Windrow | 52 | 14 | 13 |
| Fifth Windrow | 54 | 31 | 16 |
| Sixth Windrow | 96 | 22 | 21 |
| Total | 381 | 113 | 81 |

50,000 MT of organic waste has been processed since May 2024 through composting, resulting in the production of 26,243.69 MT of compost, which has been supplied to farmers in Puducherry and Tamil Nadu. The details of the processed components are provided in Table 6. Month wise processed Urban waste disposal details is presented in Annexure- I.

Table 6: Details of processed components from urban waste

| Component | Capacity (TPD) |
|--------------|----------------|
| Compost | 220 |
| Garden waste | 12 |
| RDF | 120 |
| Recycled | 10 |
| Inert | 8 |
| Total | 370 |

The recyclable waste is sold to local vendors, while the inert materials are stored separately and utilized for landfilling. RDF is sent to M/s. Dalmia Cement, Ariyalur, M/s. Dalmia Cement, Kadapa, M/s. Jayajothi, M/s. Zuari and M/s. Chettinad Cement plant in Tamil Nadu for co-processing. Details are presented in Table 7.

Table: 7. RDF supplied to cement factories for co-processing

| Month | Dalmia Ariyalur MT | Dalmia Kadapa MT | Jayajothi MT | Zuari in MT | Chettinad MT | Total in MT |
|--|--------------------|------------------|--------------|--------------|--------------|---------------|
| December 2024 | | 35 | 102 | 112 | | 249 |
| January 2025 | 2,700 | | 1,290 | 1,542 | | 5,532 |
| February 2025 | 816 | 1,110 | | | | 1,926 |
| March 2025 | 88 | 1,010 | | | | 1,098 |
| April 2025 | 960 | 531 | 907 | | | 2,398 |
| May 2025 | 2,210 | 220 | | | | 2,430 |
| June 2025 | 1,954 | | | | 83 | 2,037 |
| July 2025 | 833 | | | | 2,310 | 3,143 |
| August 2025 | 908 | | | | 1,890 | 2,798 |
| September 2025 | 115 | | | | 605 | 720 |
| Total | 10,584 | 2,906 | 2,299 | 1,654 | 4,888 | 22,331 |
| RDF Supplied through Paper Man for the period of October 2024 to December 2024 | | | | | | 7,477 |
| Total | | | | | | 29,808 |

Solid Waste Processing in Rural areas

The details of solid waste generated in the rural local bodies of the Puducherry region are presented in Table 8. The task of processing solid waste in these rural areas has been entrusted to M/s. HR Square LLP, Hyderabad and the processing activities commenced on 22.01.2024.

Table 8: Details of solid waste generation in Rural Local Bodies

| Sl. No | Name of the Local Body | Quantity of Solid waste generation in TPD |
|--------|--------------------------------|---|
| 1 | Villianur Commune Panchayat | 30 |
| 2 | Nettapakkam Commune Panchayat | 25 |
| 3 | Ariyankuppam Commune Panchayat | 18 |
| 4 | Mannadipet Commune Panchayat | 35 |
| 5 | Bahour Commune Panchayat | 28 |
| | Total | 136 |

Table 9: Processing facility of M/s. HR Square, Kurumbapet

| Presorting Section | Nos / Qty |
|-----------------------------|---|
| No of Trommels | 2 |
| Shed Dimensions | 10800 Sft (120 X 90) |
| Dry Waste Section | |
| Shed Dimensions | 7200 Sft (120 x 60) |
| Compost Section | |
| Windrow Platform Dimensions | 14400 Sft (120*60)+(120*60) |
| Windrow Platform Capacity | 2000 Mtns |
| Heap Dimensions | 3 Mts Width / 5 Mts Length / 1.5 Mts Height |

Table 10: Details of Processed components from Rural waste

| Component | Capacity (TPD) |
|--------------|----------------|
| Compost | 96 |
| Garden waste | 14 |
| RDF | 14 |
| Recycled | 5 |
| Inert | 7 |
| Total | 136 |

All dry waste is segregated and baled. The Refuse Derived Fuel (RDF) material is transported to Dalmia Cements, Ariyalur and Dalmiapuram, as well as to JSW Cements, Nandyal. The details are given in Table 11. The compost generated is supplied to farmers.

Table 11: RDF supplied to cement factories for co-processing

| Month | Dalmia Ariyalur (MT) | Dalmiapuram (MT) | JSW (MT) | Total (MT) |
|--------------|----------------------|------------------|----------------|----------------|
| Jan - 25 | 2173.05 | | | 2173.05 |
| Feb - 25 | 29.21 | | | 29.21 |
| Mar - 25 | 175.25 | | | 175.25 |
| Apr - 25 | 610.26 | | 186.84 | 797.1 |
| May - 25 | 194.41 | | 181.67 | 376.08 |
| Jun - 25 | 150.06 | | | 150.06 |
| Jul - 25 | 735.62 | 231.37 | 268.27 | 1235.26 |
| Aug - 25 | 86.24 | 31.66 | 504.84 | 622.74 |
| Sep - 25 | | | 230.79 | 230.79 |
| Total | 4154.1 | 263.03 | 1372.41 | 5789.54 |

2.3.2 Karaikal Region

The Karaikal region generates 97 TPD of solid waste. The details of solid waste generation in this region are presented in Table 12.

Table 12: Solid Waste Generation in Karaikal Region

| Sl. No | Name of the Local Body | Quantity of Solid waste generation in TPD |
|--------|--------------------------------|---|
| 1 | Karaikal Municipality | 55 |
| 2 | Kottucherry Commune Panchayat | 10 |
| 3 | Nedunkadu Commune Panchayat | 3 |
| 4 | Neravy Commune Panchayat | 5 |
| 5 | T.R.Pattinam Commune Panchayat | 15 |
| 6 | Thirunallar Commune Panchayat | 9 |
| | Total | 97 |

The processing of solid waste has been entrusted to M/s. HR Square, Hyderabad. The firm has established facilities comprising mechanical separation units, RDF plant, vermicomposting unit, and compost yard. M/s. HR Square commenced operations on 1st February 2023. The RDF material is transported to Dalmia Cements, Ariyalur and Dalmiapuram are presented in Table 14. All dry waste is segregated, baled, and disposed of periodically. The biodegradable fraction is processed through windrow composting and vermicomposting. The facilities available at Paravaipet, Karaikal for solid waste processing are shown in Figure 4.



Mechanical separator



RDF Plant



Compost



Vermi compost



Fig. 4 Facility available in the Karaikal Solid waste processing plant

Table 13: Processed components of waste of Karaikal Region

| Component | Capacity (TPD) |
|--------------|----------------|
| Compost | 72 |
| RDF | 13 |
| Recycled | 5 |
| Inert | 7 |
| Total | 97 |

Table: 14. RDF supplied to cement factories for co-processing

| Month | Dalmia Ariyalur (MT) | Dalmia – Dalmiapuram (MT) |
|-------------|----------------------|---------------------------|
| Jan-24 | 258 | 168 |
| Feb-24 | 458 | 352 |
| Mar-24 | 152 | 168 |
| Apr-24 | 1,125 | 1,145 |
| May-24 | 895 | 758 |
| Jun-24 | 658 | 758 |
| Jul-24 | 985 | 800 |
| Aug-24 | 115 | 80 |
| Sep-24 | 85 | 124 |
| Oct-24 | 986 | 756 |
| Nov-24 | 105 | 20 |
| Dec-24 | 56 | 58 |
| Jan-25 | 314 | |
| Feb-25 | | |
| Mar-25 | 78 | |
| Apr-25 | 195 | |
| May-25 | 338 | |
| Jun-25 | 1,144 | 256 |
| Jul-25 | 70 | |
| Aug-25 | 170 | |
| Total | 8,187 | 5,443 |
| Grand Total | 13,630 | |

2.3.3 Mahe Region

The Mahe region, comprising a single Municipality, generates about 12 TPD of solid waste. Traditional in-house composting practices are followed for managing organic waste. Dry waste is collected from households by M/s. Northamps ENU Solutions, Cochin, Kerala, and segregated at the Material Recovery Facility (MRF), Mahe. The non-recyclable dry waste is sent to cement plants in Tamil Nadu for co-processing.

Table 15: Processed Components of waste of Mahe Region

| Component | Capacity (TPD) |
|------------------|-----------------------|
| Compost | 8.2 |
| RDF | 2 |
| Recycled | 1.8 |
| Total | 12 |

2.3.4 Yanam Region

The Yanam region generates 20 TPD of solid waste. The processing of solid waste was initiated on 20.01.2024 by M/s. HR Square, Hyderabad. However, operations were suspended due to public objections, and during this period, the daily collected waste was taken to the disposal yard for segregation. The processing activities were recommenced on 26.06.2025.

Table 16: Processed Components of waste of Yanam Region

| Component | Capacity (TPD) |
|------------------|-----------------------|
| Compost | 15 |
| RDF | 3 |
| Recycled | 1 |
| Inert | 1 |
| Total | 20 |

3. Sewage Management

3.1 Sewage Generation and Available Treatment Facility

The details of sewage generation and the available treatment facilities in the U.T. of Puducherry are presented in Table 17.

Table: 17 Sewage generation and the available treatment facilities

| Sl. No | Region | Sewage generation (MLD) | Available STP/Alternative Treatment System (MLD) | Gap in Treatment (MLD) |
|--------|--------------|-------------------------|--|------------------------|
| 1. | Puducherry | 71 | 17 x 3 = 51 (SBR) 2.5 x 2 = 5 (UASB) | 15 |
| 2. | Karaikal | 10.6 | - | 10.6 |
| 3. | Mahe | 4.5 | 4 MLD septic tank and soak pit | 0.5 |
| 4. | Yanam | 6 | - | 6 |
| | Total | 92.1 | 60 | 32.1 |

The Puducherry urban area generates 71 MLD of sewage. At present, about 56 MLD is treated in five Sewage Treatment Plants (STPs) (3×17 MLD and 2×2.5 MLD). All three 17 MLD STPs are operating at 100% capacity utilization. The remaining 15 MLD of sewage is managed through decentralized traditional systems such as soak pits and septic tanks. The Karaikal region generates 10.6 MLD of sewage, while the Mahe and Yanam regions generates 4.5 MLD and 6 MLD respectively. At present, sewage in these regions is managed through septic tank and soak pit.

3.2 Construction of Sewage Treatment Plants (STP)

To bridge the gap in sewage treatment, a 15 MLD Sequencing Batch Reactor (SBR)-based Sewage Treatment Plant is being constructed at a cost of ₹28.53 crore at Dubrayapet, Puducherry. 95% of the work has been completed and a trail run of the plant is scheduled on 20.09.2025. Only auxiliary works such as compound wall, landscaping, finishing, external electrification, lighting, internal roads etc. are remaining.

11 MLD Sequencing Batch Reactor (SBR)-based Sewage Treatment Plant, along with a collection system has been constructed at a cost of 28.05 crore at Karaikal. 97% of the work has been completed and a trail run of the plant is scheduled on 20.09.2025. Only auxiliary works such as compound wall, landscaping, finishing, external electrification, lighting, internal roads etc. are remaining.

For the construction of a 0.5 MLD STP in Mahe (costing ₹5.15 crore), the work commencement order was issued on 22nd August 2025. Mobilising the labourers, materials and machineries is under progress.

For the construction of a 6 MLD STP in Yanam (costing ₹35.36 crore), administrative sanction has been accorded and tender has been finalised.

3.3 Under Ground Sewer Connection

A Joint Task Force, constituted under the Executive Engineer, PH, PWD, is making concerted efforts to achieve 100% household connectivity in the sewerage areas of Puducherry. Out of 76,491 households, 75,492 are connected to the Underground Drainage (UGD) system, while 549 households are yet to be connected. These households are presently served by septic tanks and soak pits as in-situ treatment systems. All the unconnected HHs will be brought in UGD system within a period of 2 months.

3.4 Compliance with the Discharge Standards

All three 17 MLD STPs operate on Sequencing Batch Reactor (SBR) technology and are being monitored by a dedicated technical team from PWD. Owing to the non-satisfactory performance

of M/s. Ramky Infrastructure Pvt. Ltd., Hyderabad, the Operation & Maintenance (O&M) of the Kanagan Eri STP was reassigned to M/s. Eco Chem Sales and Services, Gujarat in June 2024. The three 17 MLD STPs consistently meet the prescribed Central Pollution Control Board (CPCB) standards for pH, Total Suspended Solids (TSS), Biochemical Oxygen Demand (BOD), Chemical Oxygen Demand (COD), Fecal Coliform, Total Nitrogen, and Total Phosphorus (Annexure-II). The two 2.5 MLD Upflow Anaerobic Sludge Blanket (UASB) sewage treatment plants are not complying with the prescribed discharge standards for BOD, COD and Faecal coliform since UASB treatment technology with its fullest efficiency of functioning cannot comply NGT standards. Renovation and upgradation works of these two STPs are in progress to meet the NGT standards. It will be completed within 6 months.

3.5 Utilization of the Treated Sewage

Out of the 51 MLD of treated sewage available, about 16.1 MLD is being utilized for various activities, as presented in Table 18.

Table 18: Utilization of the treated Sewage

| Station | Purpose | Quantity (MLD) |
|----------------|---|----------------|
| Lawspet STP | Industrial usage | 0.8 |
| | Fodder Grass raising | 6.0 |
| | Coconut Plantation | |
| | Silk cotton trees | |
| | Natural recharging through Impound in reservoir | 9.0 |
| Dubrayapet STP | Pondy Marina Hotel | 0.3 |
| Total | | 16.1 |

In addition to the above, a proposal for laying a pipeline to utilize 3.5 MLD of treated sewage from the Lawspet STP by M/s. Chemfab Alkalis has been recommended by the Expert Appraisal Committee of the Ministry of Environment, Forest and Climate Change, Government of India on 21.02.2025 for CRZ clearance. The tender for the said work has been floated, the work order awarded, and the pipeline-laying work has commenced. Likely to be completed by 15.01.2026.

4. Ring Fenced Account

As directed by the Hon'ble NGT, a separate Ring-Fenced Account in the name of "Green W2W Ring Fenced" was opened on 20.08.2024 at the Indian Bank, Kamaraj Salai Branch, Puducherry (Account No. 7848651197) and is operated by the Department of Science, Technology and Environment.

The scheme-wise commitments submitted to the Hon'ble NGT on 24.11.2022 by the then Chief Secretary, along with the expenditure incurred before and after the opening of the Ring-Fenced Account, are presented in Table 19.

Table 19: Summary of Ring-fenced account

| Sl. No. | Scheme | Commitment given by the CS before NGT on 24.11.2022 | Amount utilized Before opening a Ring-fenced account | Amount utilized after opening of the Ring-fenced account | Total |
|---------|------------------------------|---|--|--|-----------------------|
| 1. | Disposal of the Legacy Waste | Rs. 48.27 cr. | Rs. 73.06 cr. | Rs. 37.48 cr. | Rs. 110.54 cr. |
| 2. | Solid Waste Processing | Rs. 50.00 cr. | Rs. 54.80 cr. | Rs. 53.93 cr. | Rs. 108.73 cr. |
| 3. | Construction of the STPs | Rs. 80.65 cr. | Rs. 11.28 cr. | Rs. 30.20 cr. | Rs. 41.48 cr. |
| | Total | Rs. 178.92 cr. | Rs. 139.14 cr. | Rs. 121.61 cr. | Rs. 260.75 cr. |

The details of the Ring-Fenced Fund deposited and utilized for the disposal of legacy waste and processing of solid waste are presented in Table 20.

Table 20: Transaction of Funds under Ring Fenced Account as on 15.09.2025 for the disposal of the Legacy Waste and processing of Solid Waste.

| Sl. No. | Name of the Project | | Fund transferred from LAD to Ring-Fenced account | Fund released from Ring-Fenced account | Balance in Ring-Fenced account |
|---------|--|------------|--|--|--------------------------------|
| -1 | -2 | | -3 | -4 | -5 |
| | | | <u>on 23.08.2024</u> | | |
| 1 | Bio-mining Puducherry Phase I | | 1,46,84,726 | 1,46,84,726 | |
| 2 | Bio-mining Puducherry Phase II | | 12,01,18,398 | 12,01,18,398 | |
| 3 | ISWM Yanam | Capex | 54,00,000 | | 54,00,000 |
| | | Opex | 20,62,643 | 20,62,643 | |
| 4 | Biomining Karaikal Region | | 76,42,040 | | 76,42,040 |
| 5 | Biomining Yanam Region | | 1,25,62,853 | 1,25,62,853 | |
| 6 | IMSWM PY & OM | SBM 2.0 | Capex | 3,57,00,000 | 3,57,00,000 |
| | | NGT | | 5,00,00,000 | 5,00,00,000 |
| | | NGT | Opex | 2,51,24,269 | 2,51,24,269 |
| 7 | ISWM Puducherry Rural | | Capex | 5,34,00,000 | 5,34,00,000 |
| | | | Opex | 43,05,914 | 43,05,914 |
| 8 | ISWM | SBM (G) | Capex | 2,13,00,000 | 2,13,00,000 |
| | Karaikal Urban & Rural | SBM 2.0 | | 82,00,000 | 82,00,000 |
| | | RE 2023-24 | | 1,00,00,000 | 1,00,00,000 |
| | | | Opex | 30,53,702 | 30,53,702 |
| | TOTAL-A | | 37,35,54,545 | 36,05,12,505 | 1,30,42,040 |
| | | | <u>on 18.02.2024</u> | | |
| 6 | ISWM Yanam | | 1,20,71,458 | 1,20,71,458 | |
| | TOTAL-B | | 1,20,71,458 | 1,20,71,458 | 0 |
| | | | <u>on 28.03.2025</u> | | |
| 7 | ISWM Puducherry Rural | | 9,08,72,382 | 9,08,72,382 | |
| | TOTAL-C | | 9,08,72,382 | 9,08,72,382 | 0 |
| | | | <u>on 12.07.2025</u> | | |
| 8 | ISWM Yanam | | 1,48,49,885 | 1,48,49,885 | |
| 9 | Bio-mining Puducherry (Final Quantity) | | 8,00,00,000 | 0 | 8,00,00,000 |
| 10 | Bio-mining Karaikal (Phase-II) | | 6,00,76,022 | 0 | 6,00,76,022 |
| 11 | Bio-mining Puducherry (Final Quantity) | | | 8,00,00,000 | |
| | TOTAL-D | | 15,49,25,907 | 9,48,49,885 | 6,00,76,022 |
| | GRANT TOTAL (A+B+C+D) | | 63,14,24,292 | 55,83,06,230 | 7,31,18,062 |

The transaction details for the construction of the STP under a Ring- Fenced account are listed in Table 21.

Table 21: Transactions of funds under Ring-Fenced account for construction of STPs

| Sl. No. | Name of the Project | Fund transferred from LAD to Ring-fenced account (in Rs.) | Fund transferred from the PWD to ring- fenced account (in Rs.) | Funds released from Ring fenced account (in Rs.) | Balance in Ring-fenced account (in Rs.) |
|--------------|--|---|---|--|---|
| 1 | Construction of 15 MLD STP in Puducherry | 14,50,28,626 | - | 14,50,28,626 | - |
| 2 | Construction of 11 MLD STP in Karaikal | 4,41,94,654 | 19,09,840 | 4,41,94,654 | 19,09,840 |
| 3 | Construction of 0.5 MLD STP in Mahe | 12,75,00,000 | 2,00,00,000 | - | 14,75,00,000 |
| 4 | Construction of 6 MLD STP in Yanam | | | | |
| TOTAL | | 31,67,23,280 | 2,19,09,840 | 18,92,23,280 | 14,94,09,840 |

5. Conclusion

On the directions of the Hon'ble National Green Tribunal (NGT), the Government of Puducherry has, over the past three years, initiated various dedicated measures for the scientific management of solid and liquid waste. A separate Ring-Fenced Account is being operated exclusively for Solid and Liquid Waste Management. The Union Territory has achieved zero legacy waste status, implemented door-to-door collection in all households (including rural areas), established an efficient transportation mechanism for solid waste, and made its processing facilities fully operational.

Further, 98% of households in the sewered area have been connected to the underground drainage system. The gap in sewage treatment is being addressed through the construction of 15 MLD and 11 MLD Sewage Treatment Plants (STPs) in Puducherry and Karaikal, respectively.

With the continuous persuasion of the Hon'ble NGT, the Government of Puducherry has placed itself on the map of the Circular Economy by converting organic waste into manure, processing dry waste into RDF and utilizing treated sewage.

Annexure-I

| DISPOSAL DATABASE (in MT) | | | | | | | | | | | | |
|--------------------------------|------------------|--------------|---------------|---------------------|-----------------------|-----------------|--------------|-------------|---------------|--------------|--------------|------------------|
| MONTH | Garden Waste | Glass Bottle | Coconut Shell | Recyclable Plastics | Recyclable Iron Scrap | Compost | Slipper | Wood Waste | Bio-Waste | Steel | Tin | Total |
| MAY'24 | 5.92 | 5.71 | 0 | 6.81 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 18.44 |
| JUNE'24 | 37.01 | 6.28 | 25.81 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 69.1 |
| JULY'24 | 6.31 | 1.73 | 166.38 | 8.48 | 0.74 | 50.25 | 0 | 0 | 0 | 0 | 0 | 233.89 |
| AUGUST'24 | 49.26 | 10.28 | 10.11 | 7.14 | 0 | 3.72 | 0 | 0 | 0 | 0 | 0 | 80.51 |
| SEPTEMBER'24 | 18.9 | 12.9 | 8.9 | 10.6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 51.3 |
| OCTOBER'24 | 39.665 | 2.52 | 8.69 | 11.63 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 62.505 |
| NOVEMBER'24 | 11.99 | 3.39 | 8.49 | 9.76 | 0 | 107.34 | 0 | 0 | 0 | 0 | 0 | 140.97 |
| DECEMBER'24 | 205.85 | 3.59 | 0 | 0 | 0 | 1911.45 | 0 | 0 | 0 | 0 | 0 | 2120.89 |
| JANUARY'25 | 73.33 | 0 | 2.91 | 1.61 | 0 | 226.54 | 0 | 2.99 | 0 | 0 | 0 | 307.38 |
| FEBRUARY'25 | 1850.71 | 0 | 0 | 6 | 0 | 9418.5 | 0 | 0 | 0 | 0 | 0 | 11275.21 |
| MARCH'25 | 1404.3 | 0 | 5.61 | 42.81 | 0 | 2757.4 | 0 | 0 | 0 | 0 | 0 | 4210.12 |
| APRIL'25 | 188.11 | 0 | 1.2 | 12.89 | 0.95 | 1410.05 | 0 | 0 | 0 | 0 | 0 | 1613.2 |
| MAY'25 | 111.52 | 0 | 1.98 | 4.25 | 0 | 1707.33 | 5.29 | 5.32 | 55.45 | 0 | 0 | 1891.14 |
| JUNE'25 | 979.93 | 0 | 6.61 | 0 | 0 | 4090.41 | 0 | | 91.16 | 0 | 0 | 5168.11 |
| JULY'25 | 3763.1 | 0 | 19.82 | 7.17 | 0 | 4398.17 | 9.33 | 0 | 0 | 0 | 0 | 8197.59 |
| AUGUST'25 | 1801.8 | 0 | 14.34 | 36.42 | 0 | 162.53 | 28.94 | 0 | 0 | 0.3 | 0.33 | 2044.66 |
| SEPTEMBER'25 (Upto 11.09.2025) | 0 | 0 | 0 | 6.83 | 0 | 0 | 0 | 0 | 0 | 0.332 | 0.088 | 7.25 |
| Total | 10547.705 | 46.4 | 280.85 | 172.4 | 1.69 | 26243.69 | 43.56 | 8.31 | 146.61 | 0.632 | 0.418 | 37492.265 |



SMS LABS SERVICES PRIVATE LIMITED

TEST REPORT



TC-6118

ULR - TC61182500044154F
Report No : ENO250910009-02

Page 1 of 1
Report Date : 13 Sep 2025

Customer Name : M/s. 17 MLD Sewage Treatment Plant-Lawspet
Customer Address : Lawspet, Puducherry.

Sample Name : STP Outlet Water
Sample Description : STP Outlet Water
Reference : Test Request Form Dated 09.09.2025
Sample Identification : 2
Sample Drawn By : Laboratory
Sample Location : STP
Sampling Procedure : SMSLA/EN/SOP/001, SMSLA/MB/SOP/06

Sample Quantity : 1Ltr x 2No's
Sampling Date : 09 Sep 2025
Sample Received on : 10 Sep 2025
Test Started on : 10 Sep 2025
Test Completed on : 13 Sep 2025

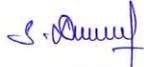
TEST RESULTS

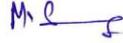
| S.NO | Parameter | Test Method | Unit | Results | As per NGT Limit |
|-------------------|------------------------------|--------------------------------------|-----------|---------|--------------------------------------|
| Biological | | | | | |
| 1 | Faecal Coliforms | APHA 24th Edition 9221 C1 E - 2023 | MPN/100mL | 40 | Desirable - 100 Permissible - 230 |
| Chemical | | | | | |
| 2 | BOD at 27°C for 3 days | IS 3025 (Part 44) - 2023 | mg/L | 6.0 | 10 Max |
| 3 | COD | IS 3025 (Part 58) - 2023 | mg/L | 14 | 50 Max |
| 4 | Total Nitrogen as N | SMSLA/WT/SOP/034 - 2024 | mg/L | 4.0 | 10 Max |
| 5 | Total Phosphorous as P | APHA 24th Edition 4500 P B, D - 2023 | mg/L | 0.31 | 1.0 Max |
| Physical | | | | | |
| 6 | pH at 25°C | APHA 24th Edition 4500 H+ B - 2023 | -- | 7.34 | 5.5 - 9.0 |
| 7 | Total Suspended Solids (TSS) | APHA 24th Edition 2540 D - 2023 | mg/L | 3.0 | 20 Max |

Note : MPN : Most Probable Number.

Remarks : The STP Outlet Water Sample conforms to the NGT Discharge limit for the Parameters tested above.

/***** End of the Report *****/


S. Durga bai
Authorized Signatory-Biological


M. Sarathkumar
Authorized Signatory-Chemical

Laboratory Address: No 39/6, Puduchatram, Thiruvallur High Road, Thirumazhisai Via, Poonamallee Tk, Thiruvallur, Chennai, Tamil Nadu, India

Note: Test results relate only to the items tested. Test Report shall not be reproduced in full or part without the approval of SMS Labs. Non-Perishable remnant samples will be disposed 15 days from the date of receipt unless otherwise agreed with the customer except in case of regulatory samples, which will be retained for a specific period as per regulatory requirements; while perishable and environmental remnant samples will be disposed consequently upon completion of testing. Samples are not drawn by laboratory unless or otherwise stated. A satisfactory test report in no way implies that a product so tested is approved by NABL. The Laboratory accepts no liability with regard to the origin or source from which the sample(s) is/ are said to be extracted.

